

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233- IA/290(AHM)2024
ITEM No.234- IA/1015(AHM)2024 in IA/290(AHM)2024
in
CP(IB)/89(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Zameer Pawankumar Agrawal Personal Gurantor Of
Roselabs Bioscience Limited

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Sunil Bhavsar, Adv. for Ms. Riddhi Vadgama, Adv.
For the PG : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd.
Mr. Raju Kothari, Adv. for ARCIL
Mr. Sumit Parikh, Adv. for UBI (R-6)

ORDER

IA/290(AHM)2024 & IA/1015(AHM)2024 in IA/290(AHM)2024

Learned counsel for the applicant directed to file an IA in this matter.

List for further consideration 04.09.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)